

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: pawan buildwell private limited Date of Commencement of Liquidation: 05-02-2020; List of Stakeholders as on Date: 27-06-2020; Name of IP: Mr. Arun Chadha; Last 5 digitof registration number: 10334

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	79167761	0	0	79167761			NA
4	Unsecured financial creditors	1	22318924	1	21213175			1107549	NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	1	129310	1	84310	0			NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		3	101615995	2	21297485	79167761	0	1107549	